

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/243 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Dibrugarh, Assam.

Dated Guwahati the th 12 January, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJD/93/2021 dtd 11.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from the morning of 13.01.2021 till the evening of 17.01.2021. The Addl. District & Sessions Judge, Dibrugarh and in his absence whoever in charge of the Chief Judicial Magistrate, Dibrugarh shall remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/244 /A, dated 12.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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